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5.	Corruption in MDM in Primary School, Basaudha, Distt Azamgarh	Inquiry by Divisional Commissioner, Azamgarh has been set up.
6.	Corruption in implementing Mid Day Meal Scheme and inferior quality of meal in Distt. Allahabad.	The complaint was found wrong.
7.	Complaint against Smt. Iffat Zaidi, Gram Pradhan, Gram Sabha Paschim Belaaw Vikas Khand, Distt. Barabanki reg irregularities in the Mid Day Meal scheme.	It was found that normally the Mid-Day Meal has been prepared regularly and according to prescribed menu.
8.	Serving of sub-standard/ unhygienic food in Pry. School, Agra.	The NGO has been found guilty and notice has been served to it. Now the food is being served as per prescribed quality.
9.	Diversion of MDM foodgrains in market and using inferior quality foodgrains for cooking MDM in Distt. Ghaziabad.	The NGO was found guilty. The contract of NGO has been terminated and FIR lodged.

Promotion of Khadi

2208. SHRI R.C. SINGH: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether any study has been carried out by the Khadi and Village Industries Commission to ascertain various aspects of Khadi in the country, including Research and Development;

(b) if so, the details thereof;

(c) what efforts Government is making to promote Khadi in the country with a particular reference to Andhra Pradesh;

- (d) whether Government is proposing to set up Khadi Research Centres in the country; and
- (e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI DINSHA J. PATEL): (a) and (b) A fairly comprehensive study of the khadi sector was carried out in 2008 by 'PriceWaterHouse Coopers' with a view to suggesting measures for restructuring, development and suitable reforms of the khadi sector under the purview of the Khadi and Village Industries Commission (KVIC). Various aspects of khadi, namely, raw material procurement and production, market-linked pricing, marketing reforms, introduction of Public Private Partnership (PPP) in marketing of khadi, etc. have been studied in detail with a view to repositioning of khadi with a new niche that fits well into the contemporary socio-economic context of a highly competitive consumer market. To overcome various shortcomings and weakness of the khadi sector pointed out during the study, a programme named Khadi Reforms and Development Programme (KRDP) has been approved by the Government with loan assistance of US\$150 million from Asian Development Bank (ADB) to be implemented in 300 khadi institutions, nine of whom are tentatively taken up from Andhra Pradesh, over a period of three years. KRDP aims to revitalize KVI sector through enhanced sustainability of khadi, increased income and employment, enhanced artisans' welfare and their empowerment through improved equipments and capacity building.

Besides the above, evaluation studies of various schemes for the development and promotion of khadi sector, namely, Interest Subsidy Eligibility Certificate Scheme, Product Development, Design Intervention and Packaging Scheme, Khadi Karigar Janashree Bima Yojana, Consortium Bank Credit Funding to Implementing Agencies of KVIC, etc., have been got conducted from time to time by KVIC engaging various independent agencies with a view to assess the shortcomings/deficiencies, if any, in these schemes, assessment of impact, suggestions for further improvement, etc., of these schemes, as a mandatory requirement for their continuation to successive five year plans.

(c) To promote the use of khadi throughout the country, including Andhra Pradesh, the Government, through the Khadi and Village Industries Commission (KVIC), has taken several initiatives, viz., (i) organising exhibitions at National/Zonal/District levels, (ii) providing financial

assistance to khadi institutions for participation in national and international exhibitions, (iii) providing financial assistance under Product Development, Design Intervention and Packaging (PRODIP) Scheme for improved designs and packaging of khadi products, (iv) launching 'Ready to Use Mission' to convert the Khadi fabric into ready-made garments of latest designs, (v) launching brand name "Khadi India" for khadi products, (vi) launching Scheme of Fund for Regeneration of Traditional Industries (SFURTI) for implementation in 25 khadi clusters for their holistic development over five years beginning 2005-06, (vii) launching Market Development Assistance (MDA) Scheme on production of khadi and polyvastra beginning 2010-11, etc.

In addition, the Government, through KVIC, has launched several other new schemes, namely, 'Workshed Scheme for Khadi Artisans' for providing assistance for construction of worksheds for better work environment and the 'Scheme for enhancing productivity & competitiveness of Khadi Industries and Artisans' to assist 200 khadi institutions to make khadi industry competitive with more market driven and profitable production by replacement of obsolete and old machinery and equipment and 'Strengthening of Infrastructure of existing Weak Khadi Institutions and Assistance for Marketing Infrastructure' which includes strengthening of infrastructure of existing 100 weak selected khadi institutions.

(d) and (e) The Ministry of Micro, Small and Medium Enterprises has revamped the erstwhile Jamnalal Bajaj Central Research Institute as Mahatma Gandhi Institute for Rural Industrialization (MGIRI) to inter alia promote research and development (R & D) in khadi in the country.

Welfare schemes through MSMEs

2209. SHRI BIRENDRA PRASAD BAISHYA: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) the State-wise details of promotional/welfare schemes launched by Government for providing employment through MSME for people living in rural, tribal and backward areas including women in NER;

(b) the total estimates and funds allocated for the said schemes in last three years; and

(c) the manner in which the schemes would be beneficial to the people?